

MINUTES OF THE VC MEETING NO.02 (2022-23) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 24.05.2022 AT 3:00 PM, UDYOG BHAWAN, NEW DELHI

Meeting No.02 (2022-23) of EXIM Facilitation Committee (EFC) held in virtual mode under the Chairmanship of Shri Vijay Kumar, Addl. DGFT at 3:00 PM on 24.05.2022, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following member attended the meeting:-

- i. Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)
- ii. Shri Virendra Kumar Sharma, Deputy Director (Trade), DoAHD
- iii. Shri Himanshu P. Pandit, Assistant, Safety and Security Studies Division, Department of Atomic Energy
- iv. Dr Dilip Kumar Srivastava, Assistant Commissioner, DoAC&FW
- v. Shri Sanatanu Dhar, Under Secretary (Supply & Bio- Refinery), MoPNG
- vi. Shri Prasenjeet, Technical Expert, CITES Cell, Wildlife Division, MoEFCC
- vii. Shri Jagdish Kumar Dora, Under Secretary, Ministry of Textiles.
- viii. Central Silk Board.

In attendance:

- i. Shri S.K. Mohapatra , Deputy DGFT
- ii. Shri Ram Paul Singh, FTDO

3. Altogether 196 applications (including 100 deferred cases) were considered by the EFC, out of which 63 cases were approved including 17 cases on post facto basis, 34 cases were rejected & closed and remaining 99 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

**DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE
(DoAC&FW) (Seed Cases)**

S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1	SRI SAI FORESTRY	HQRXEXLAPPLY 00186040AM22	a.Acacia mangium Seeds b. Grevillea robusta Seeds c.Pterocarpus Santalinus d. Santalum Album Seeds e. Tectonal Grandis (Teak) Seeds f. Dalbergia spp Seeds g. Mahogani Seeds h. Pongamia Pinnata Seeds i. Jacaranda Seeds j. Mimusops spp (spanich cherry) Seeds k. Eucalyptus camaldulensis Seeds l. Caryota Seeds	17.09.2021	Deferred due to want of comments / NOC from DoAC&FW.
2	SRI SAI FORESTRY	HQRXEXLAPPLY 00186042AM22	a.Tectonal Grandis (Teak) Seeds b. Santalum Album Seeds c. Pterocarpus Santalinus	17.09.2021	Deferred due to want of comments / NOC from DoAC&FW.
3	MAHINDRA AGRI SOLUTIONS	HQRXEXLAPPLY 00286970AM22	Hybrid Rice (Paddy) seeds	15.12.2021	Approved on the basis of comments/ NOC received from DoAC& FW vide O.M No.1-154/2021-SD.IV (274th EXIM-Export-29) dated 23.05.2022 for export of 700000 Kgs Hybrid Rice

	LIMITED				seed to Nepal by M/s Mahindra Agri Solutions Limited.
4	TIRUPATHI AGRI GENETICS PRIVATE LIMITED	HQRXEXLAPPLY 00338200AM22	Rice seeds	01.02.2022	Deferred due to want of comments / NOC from DoAC&FW. Reminder to be issued to firm for making a separate application in DoAC&FW for Hybrid Rice Seeds.
5	GOODREEL EXPORT PRIVATE LIMITED	HQRXEXLAPPLY 00341990AM22	Non Basmati Rice Paddy Other than seed quality	03.02.2022	Deferred due to want of comments / NOC from DoAC&FW
6	KRISHNA MASALA UDYOG	HQRXEXLAPPLY 00348453AM22	Non Basmati Rice Paddy Other than seed quality	09.02.2022	Deferred due to want of comments / NOC from DoAC&FW
7	SHIV TRADERS	HQRXEXLAPPLY 00356826AM22	Non Basmati Rice Paddy Other than seed quality	16.02.2022	Deferred due to want of comments / NOC from DoAC&FW
8	IRFAN TRADERS	HQRXEXLAPPLY 00358877AM22	Non Basmati Rice Paddy Other than seed quality	17.02.2022	Rejected due to non-submission of requisite documents despite several reminders.
9	Anushka International	HQRXEXLAPPLY 00366908AM22	Non Basmati Rice Paddy Other than seed quality	24.02.2022	Deferred due to want of comments / NOC from DoAC&FW
10	ADARSH TRADERS	HQRXEXLAPPLY 00387330AM22	Non Basmati Rice Paddy Other than seed quality	15.03.2022	Deferred due to want of comments / NOC from DoAC&FW
11	RALLIS INDIA LIMITED	HQRXEXLAPPLY 00389348AM22	Hybrid Rice Seeds	16.03.2022	Approved on the basis of comments/ NOC received from DoAC& FW vide O.M No.1-154/2021-SD.IV (274th EXIM-Export-27) dated 23.05.2022 for export of 58,500 Kgs Hybrid Rice

					seed to Nepal by M/s Rallis India Limited.
12	SAINIK RICE MILL	HQRXEXLAPPLY 00390704AM22	Non Basmati Rice Paddy Other than seed quality	17.03.2022	Deferred due to want of comments / NOC from DoAC&FW
13	TRIMURTI PLANT SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY 00394340AM22	Hybrid Rice Seeds	21.03.2022	Deferred due to want of comments / NOC from DoAC&FW
14	MAHINDRA AGRI SOLUTIONS LIMITED	HQRXEXLAPPLY 00396658AM22	Hybrid Rice Seeds	22.03.2022	Deferred due to want of comments / NOC from DoAC&FW
15	AMAR ENTERPRISES	HQRXEXLAPPLY 00404043AM22	Non Basmati Rice Paddy Other than seed quality	28.03.2022	Deferred due to want of comments / NOC from DoAC&FW
16	SRI SAI FORESTRY	HQRXEXLAPPLY 00405982AM22	Forest seeds	29.03.2022	Deferred due to want of comments / NOC from DoAC&FW. As per DoAC&FW, firm has not applied in their department. Firm has been requested for making a separate application in DoAC&FW for Hybrid Rice Seeds.
17	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY 00406003AM22	Hybrid Rice (Paddy) Arize 6444 Gold Seeds	29.03.2022	Deferred due to want of comments / NOC from DoAC&FW. As per DoAC&FW, firm has not applied in their department. Firm has been requested for making a separate application in DoAC&FW for Hybrid Rice Seeds.

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18	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY 00410267AM22	Hybrid Rice Seed	31.03.2022	Approved on the basis of comments/ NOC received from DoAC& FW vide O.M No.1-154/2021-SD.IV (274th EXIM-Export-26) dated 23.05.2022 for export of 25 Kgs Hybrid Rice seed to USA by M/s Bayer Bioscience Private Limited.
19	MALAV SEEDS PVT LTD	HQRXEXLAPPLY 00000023AM23	ONION SEED-BOMBAY RED	06.04.2022	Approved on the basis of comments/ NOC received from DoAC& FW vide O.M No.1-153/2021-SD.IV (273RD EXIM-Export-55) dated 12.04.2022 for export of 90,100 Kgs onion Seeds to UAE by M/s Malav seeds pvt Ltd.
20	PASHUPATINA TH ENTERPRISES	HQRXEXLAPPLY 00000030AM23	Non Basmati Rice Paddy Other than seed quality	07.04.2022	Deferred due to want of comments / NOC from DoAC&FW
21	OM ENTERPRISES	HQRXEXLAPPLY 00000035AM23	Non Basmati Rice Paddy Other than seed quality	07.04.2022	Deferred due to want of comments / NOC from DoAC&FW
22	M/S. SHRISTI SIDDHARTH TRADING	HQRXEXLAPPLY 00000036AM23	Non Basmati Rice Paddy Other than seed quality	07.04.2022	Deferred due to want of comments / NOC from DoAC&FW
23	MALAV SEEDS PVT LTD	HQRXEXLAPPLY 00000075AM23	Onion Seed, Variety-Bombay Red	19.04.2022	Approved on the basis of comments/ NOC received from DoAC& FW vide O.M No.1-153/2021-SD.IV (273RD EXIM-Export-54) dated 12.04.2022 for export of 29000 Kgs onion Seeds to Kenya by M/s Malav seeds pvt Ltd.
24	MALAV SEEDS PVT LTD	HQRXEXLAPPLY 00000076AM23	Onion Seed, Variety-Bombay Red	19.04.2022	Approved on the basis of comments/ NOC received from DoAC& FW vide O.M No.1-153/2021-SD.IV (273RD EXIM-Export-53) dated 12.04.2022 for export of 22500 Kgs onion Seeds to

					Netherland by M/s Malav seeds pvt Ltd.
25	Bayer Bioscience Pvt. Ltd.	HQRXEXLAPPLY 00000098AM23	Hybrid Rice Seed	22.04.2022	Deferred due to want of comments / NOC from DoAC&FW
26	NATH BIO-GENES (INDIA) LIMITED	HQRXEXLAPPLY 00000101AM23	Hybrid Rice Seed	24.04.2022	Deferred due to want of comments / NOC from DoAC&FW. Firm needs to apply for fresh NOC in DoAC&FW as the NOC received with the application has expired.
27	NATH BIO-GENES (INDIA) LIMITED	HQRXEXLAPPLY 00000101AM23	Hybrid Rice Seed	24.04.2022	Deferred due to want of comments / NOC from DoAC&FW. Firm needs to apply for fresh NOC in DoAC&FW as the NOC received with the application has expired.
28	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY 00000131AM23	Hybrid Rice Seed	02.05.2022	Deferred due to want of comments / NOC from DoAC&FW
29	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY 00000137AM23	Hybrid Rice Seed	04.06.2022	Approved on the basis of comments/ NOC received from DoAC& FW vide O.M No.1-153/2021-SD.IV (273RD EXIM-Export-34) dated 12.04.2022 for export of 367.350 Kgs hybrid rice Seeds to Phillipines by M/s Bayer Bioscience Pvt Ltd.
30	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000152AM23	Hybrid Rice Seed	06.05.2022	Deferred due to want of comments / NOC from DoAC&FW
31	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000153AM23	Hybrid Rice Seed	06.05.2022	Deferred due to want of comments / NOC from DoAC&FW

32	NATH BIO-GENES (INDIA) LIMITED	HQRXEXLAPPLY 00000155AM23	Bt COTTON	07.05.2022	Rejected. The item is under free category as per Schedule-2 Export policy, 2018
33	NATH BIO-GENES (INDIA) LIMITED	HQRXEXLAPPLY 00000156AM23	Bt COTTON	07.05.2022	Rejected. The item is under free category as per Schedule-2 Export policy, 2018
34	NATH BIO-GENES (INDIA) LIMITED	HQRXEXLAPPLY 00000157AM23	Bt COTTON	07.05.2022	Rejected. The item is under free category as per Schedule-2 Export policy, 2018
35	RAGHUNATH INDUSTRIES	HQRXEXLAPPLY 00000160AM23	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	09.05.2022	Deferred due to want of comments / NOC from DoAC&FW
36	K.N.RESOURCES PRIVATE LIMITED	HQRXEXLAPPLY 00000225AM23	Wheat	15.05.2022	Rejected. The item is under Prohibited category as per Schedule-2 Export policy, 2018
37	METCO EXPORT INTERNATIONAL	HQRXEXLAPPLY 00000232AM23	Wheat	17.05.2022	Rejected. The item is under Prohibited category as per Schedule-2 Export policy, 2018
38	WINWIN EXIM INDIA	HQRXEXLAPPLY 00000234AM23	Wheat	17.05.2022	Rejected. The item is under Prohibited category as per Schedule-2 Export policy, 2018. Further, the application has been withdrawn by firm.
39	HARIDAS NANJI AND SONS	HQRXEXLAPPLY 00000250AM23	Safflower Petals	19.05.2022	Deferred due to want of comments / NOC from DoAC&FW(seed Div). It was further decided to refer the case to DoAC&FW (Trade Division) for comments/NOC.
40	JFT AGRO OVERSEAS LLP	HQRXEXLAPPLY 00000262AM23	Wheat	23.05.2022	Rejected. The item is under Prohibited category as per Schedule-2 Export policy, 2018
41	Bayer Bioscience Pvt. Ltd.	HQRXEXLAMEN D00000071AM23	Hybrid Rice Seed	19.04.2022	Deferred. The firm has to furnish an affidavit to DoAC&FW for the change in name of variety of seed in export authorization. An affidavit that no Indian germplasm has been used in developing this

					new variety of seed may be submitted to DoAC&FW for consideration of their amendment request.
Department of Animal Husbandry and Dairying					
42	A2Z EXPORT COMPANY	HQRXEXLAPPLY 00152700AM22	RICE HUSK, CHURA BHUNSA, BRAND AND HUSK	03.08.2021	Approved on the basis of Comments/ NOC received from DoAHD vide O.M No. L-110102(1)/147/2022-Trade (E-19900) dated 20.05.2022 for export of 4500 MTs Rice husk, Chura Bhunsa to Nepal by M/s A2Z Export Company
43	NARWAL DAIRY FARM	HQRXEXLAPPLY 00173311AM22	A. Murrah Milking Buffalo B. Murrah Buffalo Bull C. Calves	29.08.2021	Deferred due to want of comments / NOC from DoAHD
44	GURU SMARTH EXPORT	HQRXEXLAPPLY 00247419AM22	PADDY HUSK	10.11.2021	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/262/2021-Trade (E-20747) dated 20.05.2022 for export of 9000MTs paddy husk/ (Non-Basmati) to Nepal by M/s Guru Smarth Export.
45	RAJ IMPEX	HQRXEXLAPPLY 00284973AM22	WHEAT BRAN	14.12.2021	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (3)(E-21750) dated 28.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
46	RADHAKRISHN A ENTERPRISE	HQRXEXLAPPLY 00286854AM22	WHEAT BRAN	15.12.2021	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (3)(E-21750) dated 28.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
47	A F AIR VOICE	HQRXEXLAPPLY 00317665AM22	WHEAT BRAN	13.01.2022	Rejected As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD despite several reminders.
48	VASU & SONS	HQRXEXLAPPLY 00324021AM22	ANIMAL FEED SUPPLEMENT - WHEAT BRAN	19.01.2022	Rejected As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD despite several reminders.
49	YASH TRADERS	HQRXEXLAPPLY 00327783AM22	WHEAT BRAN	22.01.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (1)(E-21426) dated 28.04.2022 export license was issued to the firm with the approval of Chairman EFC

					EFC has approved the case on Post facto basis
50	TAPAN TRADERS	HQRXEXLAPPLY 00331319AM22	WHEAT BRAN	25.01.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (1)(E-21426) dated 28.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
51	N K AGRO EXPORTS (INDIA) PRIVATE LIMITED	HQRXEXLAPPLY 00367890AM22	WHEAT BRAN	25.02.2022	Rejected As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD despite several reminders.
52	PURNIMA ENTERPRISE	HQRXEXLAPPLY 00378386AM22	WHEAT BRAN	07.03.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (3)(E-21750) dated 28.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
53	JONA WORLDWIDE	HQRXEXLAPPLY 00379645AM22	WHEAT BRAN	08.03.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/41/2022-Trade Part-4 (E-21915) dated 20.05.2022 for export of 1000 MTs Wheat Bran to Bangladesh by M/s Jona Worldwide.
54	FOODYTREND WORLD LLP	HQRXEXLAPPLY 00379762AM22	WHEAT BRAN	08.03.2022	Rejected As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD despite several reminders.
55	DRISHTI ENTERPRISES	HQRXEXLAPPLY 00386409AM22	CEREAL STRAW AND HUSKS, UNPREPARED, WHETHER OR NOT CHOPPED, GROUND, PRESSED OR IN THE FORM OF PELLETS	14.03.2022	Approved on the basis of Comments/ NOC received from DoAHD vide O.M No. L-110102(1)/41/2022-Trade Part-3 (E-21750) dated 20.05.2022 for export of 3000MTs paddy husk/ (Non-Basmati) to Bangladesh by

					M/s Drishti Enterprises.
56	BROTHERS TRADING	HQRXEXLAPPLY 00386729AM22	WHEAT BRAN	14.03.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (3)(E-21750) dated 28.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
57	VASU & SONS	HQRXEXLAPPLY 00387338AM22	WHEAT BRAN	15.03.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (3)(E-21750) dated 28.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
58	KRISHNA TRADERS (NEW)	HQRXEXLAPPLY 00390625AM22	WHEAT BRAN	17.03.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/41/2022-Trade Part-4 (E-21915) dated 20.05.2022 for export of 5000 MTs Wheat Bran to Bangladesh by M/s Krishna Traders (New).
59	KRISHNA TRADERS (NEW)	HQRXEXLAPPLY 00390627AM22	WHEAT BRAN	17.03.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/41/2022-Trade Part-4 (E-21915) dated 20.05.2022 for export of 3000 MTs Wheat Bran to Bangladesh by M/s Krishna Traders (New).
60	M/S. ASHA	HQRXEXLAPPLY 00391612AM22	BRANS, SHARPS, AND OTHER RESIDUES OF WHEAT	17.03.2022	Rejected .As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD despite several reminders.

61	M/S. ASHA	HQRXEXLAPPLY 00391613AM22	BRANS, SHARPS, AND OTHER RESIDUES OF WHEAT	17.03.2022	Deferred due to want of comments / NOC from DoAHD
62	M/S. ASHA	HQRXEXLAPPLY 00391614AM22	BRANS, SHARPS, AND OTHER RESIDUES OF WHEAT	17.03.2022	Rejected .As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD despite several reminders.
63	SARDAR BROTHERS & CO	HQRXEXLAPPLY 00399786AM22	WHEAT BRAN	24.03.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/41/2022-Trade -Part (3)(E-21750) dated 28.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
64	JUPITER INTERNATIONAL	HQRXEXLAPPLY 00401285AM22	WHEAT BRAN	25.03.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L- 110102(1)/41/2022-Trade Part-4 (E-21915) dated 20.05.2022 for export of 10000 MTs Wheat Bran to Bangladesh by M/s Jupiter International.
65	VISHAL TRADING	HQRXEXLAPPLY 00000002AM23	WHEAT BRAN	01.04.2022	Deferred due to want of comments / NOC from DoAHD
66	ONWARD COMMODEAL PRIVATE LIMITED	HQRXEXLAPPLY 00000004AM23	WHEAT BRAN	02.04.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/41/2022-Trade -Part (3)(E-21750) dated 28.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
67	MINATI TRADERS	HQRXEXLAPPLY 00000005AM23	WHEAT BRAN	02.04.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/41/2022-Trade -Part (3)(E-21750) dated 28.04.2022 export license was

					issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
68	M/s Trisha Exports	HQRXEXLAPPLY 00000006AM23	WHEAT BRAN	02.04.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (3)(E-21750) dated 28.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
69	J.N.AGENCY	HQRXEXLAPPLY 00000007AM23	WHEAT BRAN	02.04.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (3)(E-21750) dated 28.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
70	SAWDAGAR EXPORTS	HQRXEXLAPPLY 00000008AM23	WHEAT BRAN	02.04.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (3)(E-21750) dated 28.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
71	MANTRI IMPEX	HQRXEXLAPPLY 00000009AM23	WHEAT BRAN	02.04.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (3)(E-21750) dated 28.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on

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					Post facto basis
72	NBS GROUP INTERNATIONAL	HQRXEXLAPPLY 00000011AM23	WHEAT BRAN	04.04.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (3)(E-21750) dated 28.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
73	DEY ENTERPRISE	HQRXEXLAPPLY 00000028AM23	WHEAT BRAN	07.04.2022	Approved on the basis of Comments/ NOC received from DoAHD vide O.M No. L-110102(1)/41/2022-Trade Part-4 (E-21915) dated 20.05.2022 for export of 5000 MTs Wheat Bran to Bangladesh by M/s Dey Enterprise.
74	P.S.INTERNATIONAL TRADES	HQRXEXLAPPLY 00000037AM23	WHEAT BRAN	08.04.2022	Approved on the basis of Comments/ NOC received from DoAHD vide O.M No. L-110102(1)/41/2022-Trade Part-4 (E-21915) dated 20.05.2022 for export of 5000 MTs Wheat Bran to Bangladesh by M/s P.S International Trades.
75	Binayak Enterprise	HQRXEXLAPPLY 00000043AM23	WHEAT BRAN	10.04.2022	Deferred due to want of comments / NOC from DoAHD
76	WINWIN EXIM INDIA	HQRXEXLAPPLY 00000054AM23	WHEAT BRAN	14.04.2022	Deferred due to want of comments / NOC from DoAHD
77	ARISTRO BUSINESS PRIVATE LIMITED	HQRXEXLAPPLY 00000055AM23	WHEAT BRAN	14.04.2022	Deferred due to want of comments / NOC from DoAHD
78	OKE INTERNATIONAL	HQRXEXLAPPLY 00000064AM23	WHEAT BRAN	18.04.2022	Rejected .As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD despite

					several reminders.
79	GHOSH ENTERPRISE	HQRXEXLAPPLY 00000069AM23	WHEAT BRAN	19.04.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/41/2022-Trade Part-4 (E-21915) dated 20.05.2022 for export of 5000 MTs Wheat Bran to Bangladesh by M/s Ghosh Enterprise.
80	MINATI TRADERS	HQRXEXLAPPLY 00000072AM23	WHEAT BRAN	19.04.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/41/2022-Trade Part-4 (E-21915) dated 20.05.2022 for export of 9000 MTs Wheat Bran to Bangladesh by M/s Minati Traders.
81	Purushottam das Agarwal & Others	HQRXEXLAPPLY 00000073AM23	WHEAT BRAN	19.04.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/41/2022-Trade Part-4 (E-21915) dated 20.05.2022 for export of 7000 MTs Wheat Bran to Bangladesh by M/s Purushottam das Agarwal & Others
82	Purushottam das Agarwal & Others	HQRXEXLAPPLY 00000074AM23	WHEAT BRAN	19.04.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/41/2022-Trade Part-4 (E-21915) dated 20.05.2022 for export of 6000 MTs Wheat Bran to Bangladesh by M/s Purushottam das Agarwal & Others
83	SUDHARM AYATNIRYAT PRIVATE LIMITED	HQRXEXLAPPLY 00000077AM23	WHEAT BRAN	19.04.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/41/2022-Trade Part-4 (E-21915) dated 20.05.2022 for export of 12000 MTs Wheat Bran to Bangladesh by M/s Sudharm Ayat Niryat Private Limited

84	DEY ENTERPRISE	HQRXEXLAPPLY 00000078AM23	WHEAT BRAN	19.04.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/41/2022-Trade Part-4 (E-21915) dated 20.05.2022 for export of 5000 MTs Wheat Bran to Bangladesh by M/s Dey Enterprise.
85	MOOL CHAND BUCHA	HQRXEXLAPPLY 00000080AM23	WHEAT BRAN	20.04.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/41/2022-Trade Part-4 (E-21915) dated 20.05.2022 for export of 6000 MTs Wheat Bran to Bangladesh by M/s Mool Chand Bucha.
86	PODDAR BUSINESS PRIVATE LIMITED	HQRXEXLAPPLY 00000081AM23	WHEAT BRAN	20.04.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/41/2022-Trade Part-4 (E-21915) dated 20.05.2022 for export of 5000 MTs Wheat Bran to Bangladesh by M/s Poddar Business Private Limited.
87	MTE EXIM PRIVATE LIMITED	HQRXEXLAPPLY 00000084AM23	WHEAT BRAN	20.04.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/41/2022-Trade Part-4 (E-21915) dated 20.05.2022 for export of 10000 MTs Wheat Bran to Bangladesh by M/s MTE Exim Private Limited.
88	SEN INTERNATIONAL	HQRXEXLAPPLY 00000089AM23	WHEAT BRAN	20.04.2022	Rejected .As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD despite several reminders.
89	GREEN LINE AGRI CROP	HQRXEXLAPPLY 00000090AM23	WHEAT BRAN	20.04.2022	Rejected .As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD despite several reminders.

90	VASU & SONS	HQRXEXLAPPLY 00000095AM23	WHEAT BRAN	21.04.2022	Deferred due to want of comments / NOC from DoAHD
91	KRISHNEEL EXPORTS PRIVATE LIMITED	HQRXEXLAPPLY 00000123AM23	WHEAT BRAN	29.04.2022	Deferred due to want of comments / NOC from DoAHD
92	ORIENT EXPORTS PVT LTD	HQRXEXLAPPLY 00000124AM23	WHEAT BRAN	30.04.2022	Deferred due to want of comments / NOC from DoAHD
93	J P FLOUR MILLS PRIVATE LIMITED	HQRXEXLAPPLY 00000136AM23	WHEAT BRAN	04.05.2022	Deferred due to want of comments / NOC from DoAHD
94	RAKA EXPORT	HQRXEXLAPPLY 00000162AM23	WHEAT BRAN	09.05.2022	Deferred due to want of comments / NOC from DoAHD
95	AL MADINA EXPORTS	HQRXEXLAPPLY 00000163AM23	WHEAT BRAN	09.05.2022	Deferred due to want of comments / NOC from DoAHD
96	PODDAR BUSINESS PRIVATE LIMITED	HQRXEXLAPPLY 00000164AM23	WHEAT BRAN	10.05.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L- 110102(1)/41/2022-Trade Part-4 (E-21915) dated 20.05.2022 for export of 5000 MTs Wheat Bran to Bangladesh by M/s Poddar Business Private Limited.
97	CHAWLA INTERNATIONA L	HQRXEXLAPPLY 00000166AM23	WHEAT BRAN	10.05.2022	Deferred due to want of comments / NOC from DoAHD
98	PAPAI ENTERPRISE	HQRXEXLAPPLY 00000168AM23	WHEAT BRAN	10.05.2022	Deferred due to want of comments / NOC from DoAHD
99	GAA TRADING ENTERPRISES	HQRXEXLAPPLY 00000135AM23	maize bran	10.05.2022	Rejected. The item is under free category as per Schedule-2 Export policy, 2018
100	S V JUTE INDUSTRIES	HQRXEXLAPPLY 00000171AM23	WHEAT BRAN	11.05.2022	Deferred due to want of comments / NOC from DoAHD
101	J K	HQRXEXLAPPLY	Horse for carriage- Marwari breed	12.05.2022	Deferred due to want of comments

	ENTERPRISE	00000207AM23			/ NOC from DoAHD
102	A K INTERNATIONAL	HQRXEXLAPPLY 00000208AM23	WHEAT BRAN	13.05.2022	Deferred due to want of comments / NOC from DoAHD
103	SUBIR SHELLAC ENTERPRISE	HQRXEXLAPPLY 00000209AM23	WHEAT BRAN	13.05.2022	Deferred due to want of comments / NOC from DoAHD
104	SAGAR PULSES PRIVATE LIMITED	HQRXEXLAPPLY 00000212AM23	WHEAT BRAN(Chokar)	13.05.2022	Deferred due to want of comments / NOC from DoAHD
105	MARUTI INTERNATIONAL	HQRXEXLAPPLY 00000216AM23	WHEAT BRAN	14.05.2022	Deferred due to want of comments / NOC from DoAHD
106	PRAYAS	HQRXEXLAPPLY 00000217AM23	WHEAT BRAN	14.05.2022	Deferred due to want of comments / NOC from DoAHD
107	R H ENTERPRISE	HQRXEXLAPPLY 00000218AM23	WHEAT BRAN	14.05.2022	Deferred due to want of comments / NOC from DoAHD
108	Purushottam das Agarwal & Others	HQRXEXLAPPLY 00000220AM23	WHEAT BRAN	14.05.2022	Deferred due to want of comments / NOC from DoAHD
109	Amit Sales Corporation	HQRXEXLAPPLY 00000221AM23	WHEAT BRAN	14.05.2022	Deferred due to want of comments / NOC from DoAHD
110	SHRABAN ENTERPRISE	HQRXEXLAPPLY 00000222AM23	WHEAT BRAN	14.05.2022	Deferred due to want of comments / NOC from DoAHD
111	ALJAZEERA EXPORT PRIVATE LIMITED	HQRXEXLAPPLY 00000226AM23	WHEAT BRAN	16.05.2022	Deferred due to want of comments / NOC from DoAHD
112	G K ENTERPRISE	HQRXEXLAPPLY 00000228AM23	WHEAT BRAN	16.05.2022	Deferred due to want of comments / NOC from DoAHD
113	ANIRUDHA AGENCY	HQRXEXLAPPLY 00000229AM23	WHEAT BRAN	16.05.2022	Deferred due to want of comments / NOC from DoAHD
114	S V JUTE INDUSTRIES	HQRXEXLAPPLY 00000231AM23	WHEAT BRAN	17.05.2022	Deferred due to want of comments / NOC from DoAHD

115	S.N. REFRIGERANT S AND CHEMICAL	HQRXEXLAPPLY 00000233AM23	WHEAT BRAN	17.05.2022	Deferred due to want of comments / NOC from DoAHD
116	M F TRADE INTERNATIONA L	HQRXEXLAPPLY 00000235AM23	WHEAT BRAN	18.05.2022	Deferred due to want of comments / NOC from DoAHD
117	BISHNU UDYOG	HQRXEXLAPPLY 00000236AM23	WHEAT BRAN	18.05.2022	Deferred due to want of comments / NOC from DoAHD
118	DOOARS TRADE & EXPORT	HQRXEXLAPPLY 00000241AM23	WHEAT BRAN	18.05.2022	Deferred due to want of comments / NOC from DoAHD
119	GHOSH INTERNATIONA L	HQRXEXLAPPLY 00000244AM23	WHEAT BRAN	19.05.2022	Deferred due to want of comments / NOC from DoAHD
120	ORIENT EXPORTS PVT LTD	HQRXEXLAPPLY 00000247AM23	WHEAT BRAN	19.05.2022	Deferred due to want of comments / NOC from DoAHD
121	ORIENT EXPORTS PVT LTD	HQRXEXLAPPLY 00000248AM23	WHEAT BRAN	19.05.2022	Deferred due to want of comments / NOC from DoAHD
122	SSB INTERNATIONA L	HQRXEXLAPPLY 00000249AM23	WHEAT BRAN	19.05.2022	Deferred due to want of comments / NOC from DoAHD
123	MAA AMBIKA ENTERPRISE	HQRXEXLAPPLY 00000251AM23	WHEAT BRAN	19.05.2022	Deferred due to want of comments / NOC from DoAHD
124	BISHNU UDYOG	HQRXEXLAPPLY 00000252AM23	WHEAT BRAN	20.05.2022	Deferred due to want of comments / NOC from DoAHD
125	MANGLAM AGRO PRIVATE LIMITED	HQRXEXLAPPLY 00000253AM23	WHEAT BRAN	20.05.2022	Deferred due to want of comments / NOC from DoAHD
126	HINDUSTAN	HQRXEXLAPPLY	WHEAT BRAN	20.05.2022	Deferred due to want of comments

	EXPORT	00000254AM23			/ NOC from DoAHD
127	S K INTERNATIONAL	HQRXEXLAPPLY 00000255AM23	WHEAT BRAN	20.05.2022	Deferred due to want of comments / NOC from DoAHD
128	MONDAL EXPORT	HQRXEXLAPPLY 00000257AM23	WHEAT BRAN	21.05.2022	Deferred due to want of comments / NOC from DoAHD
129	ABHRA ENTERPRISE	HQRXEXLAPPLY 00000259AM23	WHEAT BRAN	22.05.2022	Deferred due to want of comments / NOC from DoAHD
130	HIMALAYA EXPORTS	HQRXEXLAPPLY 00000260AM23	WHEAT BRAN	22.05.2022	Deferred due to want of comments / NOC from DoAHD
131	SUBHAS CHANDRA DAS	HQRXEXLAPPLY 00000261AM23	WHEAT BRAN	23.05.2022	Deferred due to want of comments / NOC from DoAHD
132	R.D.S. INTERNATIONAL	HQRXEXLAPPLY 00000263AM23	WHEAT BRAN	23.05.2022	Deferred due to want of comments / NOC from DoAHD
133	REKHA ROADWAYS	HQRXEXLAPPLY 00000264AM23	WHEAT BRAN	23.05.2022	Deferred due to want of comments / NOC from DoAHD

Ministry of Environment Forest and Climate Change
(SU Division)

134	K VISWANATHA REDDY	HQRXEXLAPPLY 00371048AM22	RED SANDERS WOOD IN LOGFORM AND ROOTS OBTAINED FROM ARTIFICIALLY GROWN TREES FROM PATTALAND	28.02.2022	Deferred due to want of comments /NOC from MoEF&CC (SU Division).
135	INRICH INFRA AND INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY 00397001AM22	Red Sanders Wood in Log form exclusively of Cultivation Origin obtained from private land (including pattaland)	22.03.2022	Deferred due to want of comments /NOC from MoEF&CC (SU Division).
136	LONG CYCLE CHENNAI	HQRXEXLAPPLY 00410189AM22	RED SANDERS WOOD IN LOGS AND ROOTS FORM OBTAINED FROM ARTIFICIAL ORIGIN OR PATTALAND	31.03.2022	Approved on the basis of comments/ NOC received from M/o EF&CC (SU Div) vide OM No. 5-10/2022-SU dated 18.05.2022 2022 for export of 50.250 MTs Redsanders wood in log and root form (obtained from pattaland) to China by M/s Long

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					Cycle Chennai.
137	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY 00000027AM23	Pattaland Red Sanders Wood Logs	07.04.2022	Deferred due to want of comments /NOC from MoEF&CC (SU Division).
138	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY 00000029AM23	Pattaland Red Sanders Wood Logs	07.04.2022	Deferred due to want of comments /NOC from MoEF&CC (SU Division).
139	JSSN EXIM PRIVATE LIMITED	HQRXEXLAPPLY 00000047AM23	Red Sanders Wood Logs in Log Form exclusively of Cultivation Origin obtained from Private land including Pattaland	11.04.2022	Deferred due to want of comments /NOC from MoEF&CC (SU Division).
140	JSSN EXIM PRIVATE LIMITED	HQRXEXLAPPLY 00000048AM23	Red Sanders Wood Roots exclusively of Cultivation Origin obtained from Private land including Pattaland	11.04.2022	Deferred due to want of comments /NOC from MoEF&CC (SU Division).
141	WHITE TARA ENTERPRISES	HQRXEXLAPPLY 00000134AM23	Red Sanders Logs	03.05.2022	Deferred due to want of comments /NOC from MoEF&CC (SU Division).
(Ozone Cell)					
142	CONVERGENC E CHEMICALS PRIVATE LIMITED	HQRXEXLAPPLY 00000068AM23	Hexafluoroisopropanol	19.04.2022	Deferred due to want of information from the firm.
143	SRF LIMITED	HQRXEXLAPPLY 00000070AM23	HFCs	19.04.2022	Based on the comments received from M/o EF&CC (Ozone cell) vide OM No. 11/22/2022-OC dated 26.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
144	NAVIN FLUORINE INTERNATIONAL LIMITED	HQRXEXLAPPLY 00000096AM23	1,3,3,3-TETRAFLUOROPROPENE (HFO1234ze)	21.04.2022	Based on the comments received from M/o EF&CC (Ozone cell) vide OM No. 11/22/2022-OC dated 29.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on

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					Post facto basis
145	CRYPTZO ENGINEERING PRIVATE LIMITED	HQRXEXLAPPLY 00000165AM23	HEPTAFLUOROPROPANE	10.05.2022	Deferred due to want of comments/NOC from M/o EF&CC (Ozone cell)
Wildlife Division					
146	SERUM INSTITUTE OF INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00402181AM22	Vero Cell Line CCL	26.03.2022	Deferred due to want of comments/NOC from M/o EF&CC (WL Div). The department has sought information/documents from the firm.
Department of Atomic Energy					
147	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY 00409530AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	01.04.2022	Approved on the basis of comments/ NOC received from DAE vide email dated 23.05.2022 for export of 2075 MTs ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic by M/s Sukaso Ceracolors Private Limited.
148	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY 00000020AM23	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	06.04.2022	Approved on the basis of comments/ NOC received from DAE vide email dated 23.05.2022 for export of 150 MTs ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic by M/s Sukaso Ceracolors Private Limited.
149	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY 00000092AM23	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	21.04.2022	Approved on the basis of comments/ NOC received from DAE vide email dated 23.05.2022 for export of 575 MTs ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic by M/s Sukaso Ceracolors Private Limited.
150	S.B. ZIRCON PRIVATE LIMITED	HQRXEXLAPPLY 00000130AM23	Zirconium Opacifier (ZRO-1)	02.05.2022	Approved on the basis of comments/ NOC received from DAE vide email dated 23.05.2022

					for export of 20 MTs ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic by M/s S.B Zircon Private Limited).
151	S.B. ZIRCON PRIVATE LIMITED	HQRXEXLAPPLY 00000133AM23	Zirconium Opacifier (ZRO-1)	02.05.2022	Approved on the basis of comments/ NOC received from DAE vide email dated 23.05.2022 for export of 80 MTs ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic by M/s S.B Zircon Private Limited).

Ministry of Petroleum & Natural Gas

152	NUVAE HEALTHCARE PRIVATE LIMITED	HQRXEXLAPPLY 00410047AM22	Denatured Ethyl Alcohol 96% v/v	31.03.2022	Deferred due to want of comments/NOC from MoPNG.
153	AAMISHA FOODS PRIVATE LIMITED	HQRXEXLAPPLY 00000118AM23	Mixture containing 96% Ethyl Alcohol + 4% Denaturants used for fruit ripening	28.04.2022	Deferred due to want of comments/NOC from MoPNG.
154	NUVAE HEALTHCARE PRIVATE LIMITED	HQRXEXLAPPLY 00000227AM23	DENATURED ETHYL ALCOHOL WITH 10PPM BITREX (NATURAL)	16.05.2022	Deferred due to want of comments/NOC from MoPNG.

Ministry of Mines

155	ADAPTIWISE MANAGEMENT CONSULTING PRIVATE LIMITED	HQRXEXLAPPLY 00254878AM22	Farm Soil Samples	16.11.2021	Rejected. Information requested from firm is not forthcoming despite issue of several reminders by DGFT.
156	ALLAHABAD SANDS	HQRXEXLAPPLY 00346947AM22	SILICA SAND USED IN MAKING SILICATE / SOAP	08.02.2022	Rejected on basis of comments received from Ministry of Mines vide O.M No. MV-16/7/2022-Mines V dated 20.05.2022 wherein Ministry has not recommended for export of 40000 MT Silica Sand keeping in view the interest of domestic Industries of the country and health issues of mines workers involved.
157	Aayan Machineries	HQRXEXLAPPLY 00000105AM23	Silica Sand	26.04.2022	Deferred due to want of comments/NOC from MoM.
158	QUALICY INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY 00000107AM23	Silica Sand used for Pressure Water Filtration	26.04.2022	Deferred due to want of comments/NOC from MoM.
159	PRANJIT TALUKDAR	HQRXEXLAPPLY 00000115AM23	SAND USED FOR CONSTRUCTION PURPOSES	27.04.2022	Deferred due to want of comments/NOC from MoM.
160	RQS MINING PRIVATE LIMITED	HQRXEXLAPPLY 00000258AM23	HIGH SILICA SAND	22.05.2022	Deferred due to want of comments/NOC from MoM.

Ministry of Textiles

161	CENTRAL SILK BOARD	HQRXEXLAPPLY 00000104AM23	Mulberry Silkworm Eggs, Bivoltine Hybrid	25.04.2022	Deferred due to want of comments/NOC from MoT.
162	NEW KASHMIR CREATION	HQRXEXLAPPLY 00000159AM23	a.MANMADE FIBRE STAPLE	08.05.2022	Deferred due to want of comments/NOC from MoT.

218.

			CHAINSTITCH WALL HANGING (QURANIC CALLIGRAPHY) TOTAL AREA 5.06 SQUARE METERS b.MANMADE FIBRE (VELVET) WALL HANGING (QURANIC CALLIGRAPHY) TOTAL AREA 3.82 SQUARE METERS		
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Miscellaneous Applications

163	S G P INDIA	HQRXEXLAPPLY00000122AM 23	Used/Scrap Fishnets, Cast Nylon, Hard Waste in form of lumps, Scraps or any other articles made of Nylon	29.04.2022	Deferred. The Chairman, EFC has desired to take up the case on file.
164	K KUMAR & CO	HQRXEXLAPPLY00000132AM 23	DICHLOROMETHANE (METHYLENE CHLORIDE) BP	02.05.2022	Deferred. The item is under free category as per Schedule-2 Export policy, 2018, however, applicant has been asked to furnish a reason for making an application for non-restricted item and the information from the firm is awaited..
165	K KUMAR & CO	HQRXEXLAPPLY00000199AM 23	Methylene Chloride (Dichloromethane)	12.05.2022	Deferred. The item is under free category as per Schedule-2 Export policy, 2018, however, applicant has been asked to furnish a reason for making an application for non- restricted item and the information from the firm is awaited..
166	NIKE ENERGY MANUFACTURING PRIVATE LIMITED	HQRXEXLAPPLY00000215AM 23	Walkie Talkie	14.05.2022	Deferred. The item is under free category as per Schedule-2 Export policy, 2018. however, applicant has been asked to furnish a reason for making an application for non-restricted item and the information from the firm is awaited..

Raw Human Hair Applications

167	SRI UDAY BHASKAR INDIAN HAIRS	HQRXEXLAPPLY00405018AM 22	100% HUMAN HAIR UNWORKED (GRADE-B GOLI)	28.03.2022	Rejected. The firm has failed to submit the export documents requested against an authorization issued to the firm on 30.03.2022. As per the criteria framed in EFC meeting dated 28.03.2022 on export of human hair, evidences of full export made by the firm against the issued authorization & export realization thereof are required to be submitted for consideration of another application by the firm.
168	VIP INDUSTRIES PRODUCT	HQRXEXLAPPLY00000021AM 23	HUMAN HAIR UNWORK	06.04.2022	Rejected. The firm has failed to submit the export documents requested against an authorization issued to the firm on 30.03.2022. As per the criteria framed in EFC meeting dated 28.03.2022 on export of human hair, evidences of full export made by the firm against the issued authorization & export realization thereof are required to be submitted for consideration of

169	VIP INDUSTRIES PRODUCT	HQRXEXLAPPLY00000041AM 23	HUMAN HAIR UNWORKED	08.04.2022	another application by the firm Rejected. The firm has failed to submit the export documents requested against an authorization issued to the firm on 30.03.2022. As per the criteria framed in EFC meeting dated 28.03.2022 on export of human hair, evidences of full export made by the firm against the issued authorization & export realization thereof are required to be submitted for consideration of another application by the firm
170	MAINUL HAIR COMPANY	HQRXEXLAPPLY00000044AM 23	HUMAN HAIR, UNWORKED, WHETHER OR NOT WASHED OR SCOURED	11.04.2022	Rejected. The firm has failed to submit the export documents requested against an authorization issued to the firm on 30.03.2022. As per the criteria framed in EFC meeting dated 28.03.2022 on export of human hair, evidences of full export made by the firm against the issued authorization & export realization thereof are required to be submitted for consideration of another application by the firm
171	SRI UDAY BHASKAR INDIAN HAIRS	HQRXEXLAPPLY00000045AM 23	100% HUMAN HAIR UNWORKED (GRADE-B, GOLI)	11.04.2022	Rejected. The firm has failed to submit the export documents requested against an authorization issued to the firm on 30.03.2022. As per the criteria framed in EFC meeting dated 28.03.2022 on export of human hair, evidences of full export made by the firm against the issued authorization & export realization thereof are required to be submitted for consideration of another application by the firm
172	SRI UDAY BHASKAR INDIAN HAIRS	HQRXEXLAPPLY00000046AM 23	100% HUMAN HAIR UNWORKED (GRADE-B, GOLI)	11.04.2022	Rejected. The firm has failed to submit the export documents requested against an authorization issued to the firm on 30.03.2022. As per the criteria framed in EFC meeting dated 28.03.2022 on export of human hair, evidences of full export made by the firm against the issued authorization & export realization thereof are required to be submitted for consideration of another application by the firm
173	BN ENTERPRISE	HQRXEXLAPPLY00000056AM 23	100% INDIAN HUMAN HAIR UNWASHED (UN- PROCESSED)	15.04.2022	Approved on the basis of documents (evidences of full export made by the firm & export realization thereof) received from the firm and on the basis of criteria framed in EFC meeting dated 28.03.2022 on export of human hair. The committee has decided to issue Export license to M/s BN Enterprises for export of 1000 Kgs of raw human hair.
174	MUSKAN ENTERPRISE	HQRXEXLAPPLY00000057AM 23	100% INDIAN HUMAN HAIR UNWASHED (UN-	15.04.2022	Rejected. The firm has failed to submit the export documents requested against an authorization issued to the firm on

			PROCESSED)		30.03.2022. As per the criteria framed in EFC meeting dated 28.03.2022 on export of human hair, evidences of full export made by the firm against the issued authorization & export realization thereof are required to be submitted for consideration of another application by the firm.
175	M/S. OM SAI SCRAP & HAIR	HQRXEXLAPPLY00000082AM 23	100% HUMAN HAIR UNWORKED, WHETHER OR NOT WASHED OR SCOURED (GRADE-B GOLI)	20.04.2022	Rejected. The firm has failed to submit the export documents requested against an authorization issued to the firm on 30.03.2022. As per the criteria framed in EFC meeting dated 28.03.2022 on export of human hair, evidences of full export made by the firm against the issued authorization & export realization thereof are required to be submitted for consideration of another application by the firm .
176	SAINATH ENTERPRISES	HQRXEXLAPPLY00000094AM 23	100% HUMAN HAIR WASTE (GOLI)-GRADE- B-(HUMAN HAIR, UNWORKED, WHETHER OR NOT WASHED OR SCOURED)	21.04.2022	Rejected. The firm has failed to submit the export documents requested against an authorization issued to the firm on 30.03.2022. As per the criteria framed in EFC meeting dated 28.03.2022 on export of human hair, evidences of full export made by the firm against the issued authorization & export realization thereof are required to be submitted for consideration of another application by the firm .
177	JNF ENTERPRISE	HQRXEXLAPPLY00000097AM 23	UNWASHED HUMAN HAIR	22.04.2022	Approved on the basis of criteria framed in EFC meeting dated 28.03.2022 on export of human hair. The Committee has decided to issue Export license to M/S JNF Enterprise for export of 1000 Kgs of raw human hair .
178	VIP INDUSTRIES PRODUCT	HQRXEXLAPPLY00000099AM 23	HUMAN HAIR UNWORK	23.04.2022	Rejected. The firm has failed to submit the export documents requested against an authorization issued to the firm on 30.03.2022. As per the criteria framed in EFC meeting dated 28.03.2022 on export of human hair, evidences of full export made by the firm against the issued authorization & export realization thereof are required to be submitted for consideration of another application by the firm.
179	SRI ADITHYA RAM HAIR ENTERPRISES	HQRXEXLAPPLY00000100AM 23	100% HUMAN HAIR WASTE (GOLI)-GRADE- B-(HUMAN HAIR, UNWORKED, WHETHER OR NOT WASHED OR SCOURED)	24.04.2022	Approved on the basis of criteria framed in EFC meeting dated 28.03.2022 on export of human hair. The Committee has decided to issue Export license to M/s Sri Aditya Ram Hair Enterprises for export of 1000 Kgs of raw human hair.
180	SUPREME OVERSEAS	HQRXEXLAPPLY00000108AM	RAW UNPROCESSED INDIAN HUMAN HAIR	26.04.2022	Approved on the basis of criteria framed in EFC meeting dated 28.03.2022 on export of human

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	TRADERS	23	BALLS		hair. The Committee has decided to issue Export license to M/s Supreme Overseas Traders for export of 500 Kgs of raw human hair.
181	R.C. ENTERPRISE	HQRXEXLAPPLY00000111AM 23	UNPROCESSED AND UNWORKED HUMAN HAIR	27.04.2022	Approved on the basis of criteria framed in EFC meeting dated 28.03.2022 on export of human hair. The Committee has decided to issue Export license to M/s RC Enterprise for export of 43620 Kgs of raw human hair.
182	RIYAZ ENTERPRISE	HQRXEXLAPPLY00000113AM 23	UNPROCESSED AND UNWORKED HUMAN HAIR	27.04.2022	Approved on the basis of criteria framed in EFC meeting dated 28.03.2022 on export of human hair. The Committee has decided to issue Export license to M/s Riyaz Enterprise for export of 21160 Kgs of raw human hair.
183	ROJ ENTERPRISE	HQRXEXLAPPLY00000114AM 23	UNPROCESSED AND UNWORKED HUMAN HAIR	27.04.2022	Approved on the basis of criteria framed in EFC meeting dated 28.03.2022 on export of human hair. The Committee has decided to issue Export license to M/s Roj Enterprise for export of 2700 Kgs of raw human hair.
184	SUMITH ENTERPRISES	HQRXEXLAPPLY00000116AM 23	100% HUMAN HAIR WASTE (GOLI) GRADE-B (HUMAN HAIR, UNWORKED, WHETHER OR NOT WASHED OR SCOURED)	27.04.2022	Approved on the basis of criteria framed in EFC meeting dated 28.03.2022 on export of human hair. The Committee has decided to issue Export license to M/s Sumith Enterprises for export of 39600 Kgs of raw human hair.
185	AL MUSKAN ENTERPRISE	HQRXEXLAPPLY00000117AM 23	UNPROCESSED AND UNWORKED HUMAN HAIR	28.04.2022	Approved on the basis of criteria framed in EFC meeting dated 28.03.2022 on export of human hair. The Committee has decided to issue Export license to M/s AL Muskan Enterprise for export of 15120 Kgs of raw human hair.
186	RAJA ENTERPRISES	HQRXEXLAPPLY00000120AM 23	100% HUMAN HAIR WASTE (GOLI) GRADE-B (HUMAN HAIR, UNWORKED, WHETHER OR NOT WASHED OR SCOURED)	28.04.2022	Approved on the basis of criteria framed in EFC meeting dated 28.03.2022 on export of human hair. The Committee has decided to issue Export license to M/s Raja Enterprises for export of 15300 Kgs of raw human hair.
187	ASBENTP PRIVATE LIMITED	HQRXEXLAPPLY00000121AM 23	Raw Human Hair	29.04.2022	Approved on the basis of criteria framed in EFC meeting dated 28.03.2022 on export of human hair. The Committee has decided to issue Export license to M/s Absentp Orivate Limited for export of 1000 Kgs of raw human hair.
188	L.G. ENTERPRISE	HQRXEXLAPPLY00000126AM 23	WASTE OF HUMAN HAIR	01.05.2022	Rejected. The firm has failed to submit the export documents requested against an authorization issued to the firm on 28.04.2022. As per the criteria framed in EFC meeting dated 28.03.2022 on export of human hair, evidences of full export made by the firm against the issued authorization & export realization

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					thereof are required to be submitted for consideration of another application by the firm.
189	DAS INTERNATION AL	HQRXEXLAPPLY00000127AM 23	WASTE OF HUMAN HAIR	02.05.2022	Approved on the basis of criteria framed in EFC meeting dated 28.03.2022 on export of human hair. The Committee has decided to issue Export license to M/s Das International for export of 1000 Kgs of raw human hair.
190	SWAMIJI WORLD TRADE	HQRXEXLAPPLY00000129AM 23	HUMAN HAIR	02.05.2022	Approved on the basis of criteria framed in EFC meeting dated 28.03.2022 on export of human hair. The Committee has decided to issue Export license to M/s Swamiji World Trade for export of 1000 Kgs of raw human hair.
191	ABH BUSINESS ALLIANCE HUB PRIVATE LIMITED	HQRXEXLAPPLY00000158AM 23	HUMAN HAIR UNWASHED	07.05.2022	Approved on the basis of criteria framed in EFC meeting dated 28.03.2022 on export of human hair. The Committee has decided to issue Export license to M/s ABH Business Alliance Hub Private Limited for export of 1000 Kgs of raw human hair.
132	SRI UDAY BHASKAR INDIAN HAIRS	HQRXEXLAPPLY00000161AM 23	100% HUMAN HAIR UNWORKED (GRADE-B, GOLI)	09.05.2022	Rejected. The firm has failed to submit the export documents requested against an authorization issued to the firm on 30.03.2022. As per the criteria framed in EFC meeting dated 28.03.2022 on export of human hair, evidences of full export made by the firm against the issued authorization & export realization thereof are required to be submitted for consideration of another application by the firm.
193	SHILPA HAIR ENTERPRISE	HQRXEXLAPPLY00000219AM 23	UNWASHED HUMAN HAIR	14.05.2022	Approved on the basis of documents (evidences of full export made by the firm & export realization thereof) received from the firm and on the basis the criteria framed in EFC meeting dated 28.03.2022 on export of human hair. The Committee has decided to issue Export license to M/s Shilpa Hair Enterprise for export of 1000 Kgs of raw human hair.
194	INDIGO HAIR COMPANY	HQRXEXLAPPLY00000223AM 23	Human Hair Unworked (Goli)	15.05.2022	Rejected. The firm has failed to submit the export documents requested against an authorization issued to the firm on 30.03.2022. As per the criteria framed in EFC meeting dated 28.03.2022 on export of human hair, evidences of full export made by the firm against the issued authorization & export realization thereof are required to be submitted for consideration of another application by the firm.
195	ZIOFI EXPORTER	HQRXEXLAPPLY00000242AM 23	UNWASHED HUMAN HAIR	18.05.2022	Rejected. The firm has failed to submit the export documents requested against an authorization issued to the firm on

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					30.03.2022. As per the criteria framed in EFC meeting dated 28.03.2022 on export of human hair, evidences of full export made by the firm against the issued authorization & export realization thereof are required to be submitted for consideration of another application by the firm.
196	SANJAY SHAW CLEARING & FORWARDING	HQRXEXLAPPLY00000256AM 23	UNWASHED UMAN HAIR	21.05.2022	Deferred. Since the application is fresh/new, requisite documents are requested from the firm.

Note :

(i) **Deferred cases:** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases: Cases which got approved by EFC** are issued export authorisations by DGFT(Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.

(iii) **Approved post-facto:** Cases shown as **Approved post-facto** imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as **Rejected** imply that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as **Closed** imply that the EFC, after consultation with the Administrative Ministry/Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.
